

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-326

Appeal No 244/252/ND/18

IN THE MATTER OF:

M/s. Science Pyramid Pulications Pvt. Ltd.

....Applicant

Vs.

ROC

....Respondent

SECTION

Under Section 252

Order delivered on 11.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Gautam Singh and Adv. Karan Veer Jindal

For the Respondent

: Adv. Sweety Khattar Kumar, AROC, Adv. Vibhooti Malhotra and
Adv. Shailendera Singh for Income Tax Department.

ORDER

Arguments heard. Reserved for orders.

Sd/-

(SUMITA PURKAYASTHA)
MEMBER (T)

Sd/-

(JUSTICE SHRI R.D. KHARE)
MEMBER (J)